

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

LOK SABHA

UNSTARRED QUESTION NO. 1516

TO BE ANSWERED ON MONDAY 1st JULY, 2019
ASHADHA 10, 1941 [SAKA]

PURCHASE OF HOUSES BY CENTRAL EXCISE DEPARTMENT

1516. SHRI KANAKMAL KATARA:

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Central Excise Department has purchased houses from Rajasthan Housing Board in Jaipur for its officers and employees;
- (b) if so, the number of houses purchased along with the amount of funds spent on their purchase;
- (c) the number of houses out of the said houses lying vacant at present along with the reasons therefor;
- (d) whether any written complaints have been received by the Government regarding the dilapidated conditions of some houses and the anti social activities in these vacant houses; and
- (e) if so, the details thereof along with the action taken by the Government on these complaints?

ANSWER
FINANCE MINISTER
(SMT NIRMALA SITHARAMAN)

- (a) Yes
- (b) 12 Flats for residential purposes and 2 rooms for office purpose was purchased in the year 1997 by making payment of Rs. 1.02 Crores to Rajasthan Housing Board, Jaipur.
- (c) 9 Flats and 2 rooms for office purposes, remained vacant due to its poor condition and being unfit for residing. The proposal for repair and renovation work (Civil & Electric) has been approved by the HOD on 31.8.2018 and 31.10.2018. Presently, this work is being done through CPWD.
- (d) No complaints have been received at Jaipur.
- (e) In view of "d" above, question does not arise.
